Central Administrative Tribunal
Principal Bench: New Delhi

CP 280/97 in OA No.1141/97

New Delhi, this the 20th day of October, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J) Hon'ble Shri N.Sahu, Member (A)

Purushottam Dass, Assistant Commissioner of Police, R/o G-4, Type-V, New Police Lines, Kingsway Camp, Delhi.

---Petitioner

(By Sh.P.M. Ahlawat proxy for Sh. C.N. Shreekumar)

Vs.

Sh. K.Padmanabhaiah, Home Secretary, (U.T. Section) Ministry of Home Affairs, North Block, New Delhi.

....Respondents

(By Advocate: Shri N.S.Mehta)

O R D E R (ORAL) [Hone'ble Dr. Jose P. Verghese, Vice-Chairman (J)]

On behalf of the respondents it is stated that the order complained against has been complied with. A copy of the order dated October 17, 1997 has been handed over to the petitioner who appears through proxy counsel.

In view of this, these contempt of courts proceedings are dropped and notices discharged.

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(N.Sahu) Member (A) (Dr. Jose P. Verghese) Vice-Chairman (J)

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